

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 896
ANSWERED ON 27TH JUNE, 2019

CONSTRUCTION OF NHS

896. SHRI H. VASANTHAKUMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the total kilometres of highways constructed during each of the last five years, State-wise;
- (b) whether it has steadily increased during the said period and the targets fixed have been achieved;
- (c) if so, the details thereof;
- (d) the new targets fixed by the Government for the next three years, State-wise including Tamil Nadu including per day construction target; and
- (e) the steps initiated by the Government to attain the fixed targets?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The State-wise details of National Highways constructed during each of the last five years are given at Annexure-I.

(b) to (c) Target and achievement during the last five years are as follows which shows that achievement has steadily increased during the last five years: (length in km)

Year	Target	Achievement
2014-15	6300	4410
2015-16	10950	6061
2016-17	15000	8231
2017-18	15000	9829
2018-19	10000	10855

(d) to (e) Ministry set target on financial year basis, there is no such target fixed for next three years. However, ministry has set the target of 11000 km for the construction of National Highways including 330 km in Tamil Nadu for the current financial year 2019-20. The steps initiated by the Government to attain the fixed targets are given at Annexure-II.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 896 FOR ANSWER ON 27.06.2019 ASKED BY SHRI H. VASANTHAKUMAR REGARDING CONSTRUCTION OF NHS.

The State-wise details of National Highways constructed during each of the last five years

S No	State / UT	Length Constructed (in km)				
		2014-15	2015-16	2016-17	2017-18	2018-19
1	Andhra Pradesh	136	462	402	459	438
2	Arunachal	88	80	174	188	157
3	Assam	178	87	165	302	323
4	Bihar	115	181	400	370	333
5	Chandigarh	1	0	0	0	0
6	Chhattisgarh	307	327	483	522	397
7	Delhi	0	0	0	139	42
8	Goa	0	2	4	20	11
9	Gujarat	139	277	86	189	303
10	Haryana	86	170	369	290	226
11	Himachal Pradesh	34	100	72	134	157
12	Jammu &	57	34	33	162	95
13	Jharkhand	126	119	211	236	287
14	Karnataka	130	314	656	768	779
15	Kerala	29	10	45	17	121
16	Madhya Pradesh	335	306	475	594	829
17	Maharashtra	124	324	750	1,345	2,293
18	Manipur	46	6	4	231	318
19	Meghalaya	88	50	6	48	13
20	Mizoram	5	15	88	43	59
21	Nagaland	13	25	4	0	34
22	Odisha	386	268	490	535	534
23	Puducherry	14	22	8	17	12
24	Punjab	115	154	384	357	209
25	Rajasthan	853	1,063	1,125	1,075	728
26	Sikkim	30	0	0	45	83
27	Tamil Nadu	58	236	469	307	356
28	Telangana	170	222	113	161	370
29	Tripura	18	0	42	82	41
30	Uttar Pradesh	542	669	584	694	882
31	Uttarakhand	49	335	203	256	237
32	West Bengal	138	203	386	222	127
33	A&N Islands	0	0	0	21	61
Total		4410	6061	8231	9829	10855

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (d) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 896 FOR ANSWER ON 27.06.2019 ASKED BY SHRI H. VASANTHAKUMAR REGARDING CONSTRUCTION OF NHS.

The Steps initiated by the Government to attain the fixed targets

- Streamlining of land acquisition
- Disputes Resolution mechanism revamped
- Award of projects after adequate preparation in terms of land acquisition, clearances etc. Process of obtaining clearances from different Ministries/Dept. would commence as soon as the alignment is finalized and final feasibility report is submitted.
- Correctly worked out utility estimates is to be obtained at the earliest after the alignment finalization and shall form part of appraisal proposal.
- The process of project appraisal should commence at the earliest on receipt of the Final Detailed Project Report (DPR) and Technical schedules.
- ROBs: The procedure for GAD approved by Railways for ROBs simplified and made online. Maintenance charges which were hampering the progress of many projects stand waived by railways. Standard design put on website.
- Close coordination with other Ministries and State Governments
- One time fund infusion
- Completion of major portion of land acquisition prior to initiation of bid.
- Regular review at various levels.
- Proposed exit for Equity Investors
- Securitization of road sector loans
- Rationalize compensation for delays attributed to authority
